

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: Short duration Orientation Programme on "Appreciation of Electronic Evidence" scheduled to be held on 9th February, 2020 at J&K, State Judicial Academy, Jammu.

O R D E R

No: 1386 Dated: 07/02/2020

All the Judicial officers posted in Jammu, Samba, Kathua, Udhampur and Reasi Districts are hereby nominated for attending the subject training programme with the direction to report at the venue at 10.00 am sharp.

By Order.

(Sanjay Dhar)
Registrar General

No: 35451-69/GS Dated: 07/02/2020

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr Justice _____
.....for information of their Lordships.
3. Principal District & Sessions Judge, Jammu/Udhampur/Samba/Kathua/Reasi for information and with the request to inform all the Judicial Officers of the District accordingly.
4. Director, J&K State Judicial Academy, Jammu for information and further necessary action.
5. Registrar Computers, High Court of J&K, Jammu for information and with the request to get the same uploaded on the official website of J&K, High Court for information of all concerned.

Registrar General